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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6876/2010

JHULELAL SINDHU NAGAR COOPERATIVE GROUP HOUSING SOCIETY LIMITED Petitioner

Through: Mr. Ravinder Sethi, Sr. Advocate

with Ms. Lakshmi Gurung,

Advocates.

versus

DDA AND ANR Respondents

Through: Mr. Sanjay Katyal, Advocate for

DDA.

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER 05.10.2023

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It is already 5:00 PM.

No time left.

List on 09.11.2023 at 4:00 PM.

MANMEET PRITAM SINGH ARORA, J

OCTOBER 5, 2023/*mr*

Click here to check corrigendum, if any